

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 843 of 1996

Date of order : 7.12.2000

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

ASHOK KR. DAS & ORS.

VS.

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mrs. U. Bhattacharjee, counsel

O R D E R

When the matter is called for hearing, none appears for the applicants. It appears from the record that none appeared for the applicants on call on 3.5.2000, 15.5.2000 and on 16.8.2000. So, we are satisfied that the applicants do not want to proceed with the matter. Accordingly, the A. is dismissed for default. No order as to costs.

W.C.W.P.
BER(A)

Ray
VICE-CHAIRMAN